

In the High Court of Judicature, Bombay.

Wednesday, the 28th day of June 1865.

SPECIAL APPEAL No. 701 of 1864.

Dado Rajji Gosavi Inamee & Jahagirdar of the Ahmednugur District (Original Plaintiff) Appellant

versus

Sinnanath Rajji Gosavi of the Ahmednugur District (Original Defendant) Respondent

Rs. 404-4-...

The claim in the Original Suit was to recover certain sums of money collected by defendant without authority in certain villages comprised in P.W.'s Jurisdiction.

In Appeal No. 80 of 1864 the Judge of the District of Ahmednugur at Ahmednugur per contra the Decree of the P.W. who had thrown out the claim.

A Special Appeal was preferred in the High Court on the grounds that the decision of the District Judge is contrary to law.

a. In that the District Judge has reopened a question already decided by Courts of Competent jurisdiction in holding that appellant

Appellant alone, was not competent to collect and disburse the monies in question.

b- In that the District Judge has erroneously held that the claim was barred under section II Act VIII of 1869.

The Court reverses the decrees of the District Judge and insoff and orders that Defendant Deenanath pay Plaintiff Deeds the sum of Rs. 484-4-0.
All cost upon Defendant Deenanath.

Whitlock Forbes.

H. W. Mason

MEMORANDUM OF COSTS incurred in Special Appeal No. 781

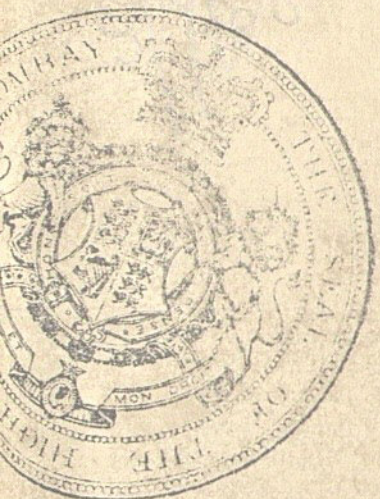
of 186 4 against the decision of the District Judge of the District of Ahmednugur and disposed of on the 28th June 1865 by reversing the same.

BY THE APPELLANT—

In the District.				
In the	Moonsiffs Court (including V. Fee)	70	45	
In the	Judge's Court (do)	53	45	
In this Court.				123 8 10
Stamp for Memorandum of Special Appeal	32	..	
Stamps for copies of Decree and Judgment	4	..	
Stamp for Vukeelutnama	2	..	
Stamp for a copy of the Mookh- Batta for Process and Postage	1	8	
Sectioner's Fee	2	103	
Vukeel's Fee	14	85	
				56 14 8
				Rupees.... 180 7 6

BY THE RESPONDENT.

In the District.				
In the	Moonsiffs Court	57	..5	
In the	Judge's Court	15	85	
In this Court.				72 8 10
Stamp for Vukeelutnama	2	..	
Vukeel's Fee	14	85	
				16 8 5
				Rupees.... 89 1 3



W. J. S. Sealers
The 20th day of June 1865

Robert Registrar